

DIVISION BENCH  
COURT - II

**P-110**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/232(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	<b>DAMODAR VALLEY CORPORATION VS JAISHREE STEELS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Prasun Mukherjee, Adv. ] For the Operational Creditor

Mr. Deepak Agarwal, Adv. ]

Mr. Tanoy Chakraborty, Adv. ] For the Corporate Debtor

Mr. Chhandak Dutta, Adv. ]

**ORDER**

1. Learned Counsel for the Operational Creditor present. Learned Counsel for the Corporate Debtor present.
2. Reply affidavit be filed within a period of ten days. Rejoinder affidavit, if any, be filed within a period of three days thereafter.
3. List this matter for consideration on **12<sup>th</sup> March, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**